Regarding street dog menace in Erode Parliamentary Constituency, Tamil Nadu

SHRI K. E. PRAKASH (ERODE): Madam Chairperson, Vanakkam. In my Erode parliamentary constituency, stray or infected dog menace is a major issue affecting the people living in the areas of Dharapuram, Kangeyam, Modakkurichi, Erode-East, Erode-West and Kumarapalayam Assembly constituencies including the Chennimalai area, People of these areas live in fear and insecurity due to this menace. Farmers are very much affected in rural areas due to this. Domestic animals and home-reared animals like goats, cows, hens etc. are often attacked by the furious, un-owned infected dogs which result in the deaths of such domestic animals and thereby affecting the livelihood of farmers, at large. Domestic dogs, once infected, become furious and attack children living in the vicinity resulting in even loss of their lives.

I, therefore, urge upon the Union Government to take a census of such infected and rabies-affected dogs besides providing compensation to the farmers as against the loss of their cattle in the dog attacks. Moreover, I urge the Union Government to bring a law to tackle the problem of infected dog menace. I want the Union Government to clarify and inform the measures undertaken by organizations like the Blue Cross and the Animal Welfare Board of India in controlling the infected dog menace in protecting the lives of the innocent people.

Similarly, on behalf of the Government of Tamil Nadu and its people, I urge upon the Union government to bring home-reared animals like goat, cow, hen, etc. under life insurance cover in order to mitigate the sorrows and financial loss faced by the farmers, Tamil Nadu will always fight for its rights. Tamil Nadu will win. Thank you.